

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P 893/252(1)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 18.07.2018

NAME OF THE PARTIES: Sarvottam Holding and Estate Developers Pvt Ltd

Vs

ROC, Mumbai

Section 252(1) of the Companies Act, 2013.

ORDER

37. **CP 893/252(1)/2018**

None present. List this matter on 27.8.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)